

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 78 of 2014

Dated : 9th May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s A.D. Hydro Power Ltd. Appellant(s)

Versus

**Central Electricity Regulatory
Commission Respondent(s)**

Counsel for the Appellant(s): Ms. Seema Jain

Counsel for the Respondent(s) : Mr. M.S. Ramalingam

ORDER

We have heard the learned counsel for the parties.

Order is Reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/js